

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30458/2019  
(Arising out of impugned final judgment and order dated 06-09-2019  
in LPA No. 577/2019 passed by the High Court Of Delhi At New Delhi)

SANJIV CHATURVEDI

Petitioner(s)

VERSUS

CENTRAL PUBLIC INFORMATION OFFICER

Respondent(s)

( IA No.196989/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT )

Date : 26-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Ms. Kamini Jaiswal, Adv.  
Mr. Rohit Kumar Singh, AOR  
Mr. Govind Jee, Adv.  
Mr. Omanana Kuttan K. K., Adv.  
Ms. Rani Mishra, Adv.  
Ms. Rajlakshmi Singh, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Abhishek Atrey, Adv.  
Mr. B K Satija, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Kanu Agarwal, Adv.  
Ms. Sansriti Pathak, Adv.

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

Hearing expedited.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)